NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 228/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Rahas Multitrade Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Herrich Silvi Delivite Limiter

ORDER C.S.P. 228/230-232/NCLT/MB/MAH/2017

- For Admission of the Petition the Learned Representative Mr. Hemant Sethi for the Petitioner is present. However, he has informed that this is a case with 12 such type of Petitions under Section 230 of the Companies Act for amalgamation.
- The Registry is directed to club all the 12 matters and place before this Bench on 11th April, 2017. Adjourned accordingly.

3.

Sd/-

Dated: 05.04.2017 M.K. Shrawat
Member (Judicial)